NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 108/NCLT/AHM/2017 c.w. CA (CAA) No.47/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

Name of the Company:

Tega Industries (SEZ) Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Pout Coulous

Adv.

Applicant

Raul

2.

ORDER

Learned Advocate Mr. Parth Contractor present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of October, 2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL